

letters of intent are converted to Industrial licences;

- (ii) Guidelines have been recommended on aspects to be incorporated for environmental protection during implementation of projects.
- (iii) Minimal National Standards (MINAS) have been prescribed for major polluting industries and programme has been launched for their phased implementation;
- (iv) Legal action is taken against defaulting units which do not comply with necessary pollution control measures inspite of persuasion.
- (v) The State Governments have been advised to make changes in the Motor Vehicles Rules for enforcement of standards on vehicular exhaust emissions. Efforts are also afoot to develop instruments, building up testing facilities and strengthening of inspectorate system.

Beautification of Gorakhpur and Ramgarh Lake

1288. SHRI MADAN PANDEY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether in view of the weak financial position of the Government of Uttar Pradesh, Government propose to undertake the work of beautification of Gorakhpur the major city of Eastern U. P. and the large Ramgarh lake adjacent to it so as to make them more attractive for the tourists;

(b) whether large Vakhira Lake situated on the border of Gorakhpur-Basti districts of Uttar Pradesh is proposed to be developed into an important tourist centre due to its mythological importance and being situated on the Sahjanva-Nogarh-Lumbini inter-state highway of district Gorakhpur; and

(c) whether Government propose to develop this large lake as a bird-sanctuary and if so, the time by which it will be done ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) to (c). Information is being collected from the State Government and will be laid on the Table of the House.

[English]

Assistance to Bangladesh for Cyclone Relief Operations

1289. SHRI HARI KRISHNA SHASTRI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have rendered any assistance to Bangladesh for relief operations following the severe cyclone in that country in the last month;

(b) if so, the details of the type of help rendered to Bangladesh;

(c) whether any medical teams were also sent to that country; and

(d) whether any voluntary organisations from India also rendered assistance to Bangladesh ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN) : (a) Yes Sir.

(b) Government have airlifted medicines worth approximately Rs. 2 lakhs to Dhaka in connection with relief assistance. Government also propose to construct houses up to the cost of Rs. 1 crore at Urir Char, the island most severely affected by the cyclone.

(c) No Sir.

(d) Some voluntary organisations had offered assistance. Those which approached the Government, in this regard were apprised of the specific requirements of the Government of Bangladesh as conveyed to the Government of India.

Damage of Luggage etc. at Airport Building, Palam

1290. SHRI INDRAJIT GUPTA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :